

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1996
ANSWERED ON:29.11.2001
ACTION AGAINST RAIL TICKET TOUTS
LAXMAN GILUWA

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government propose to take stern action against the rail ticket touts operating at various railway stations;
- (b) if so, the details in this regard; and
- (c) whether these touts have got the protection of the railway officers and employees due to which they operate near the Parking Spots and Reservation offices of the railway stations?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS AND MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL)

(a) & (b): In order to curb the activities of touts and unscrupulous elements indulging in unauthorised reservations, regular and surprise checks are conducted by the Commercial, Vigilance and Police departments both in and around reservation offices at all important stations. These checks are intensified during the rush periods. Touts apprehended are prosecuted under relevant provisions of law. Disciplinary action is taken against any railway staff found conniving in malpractices.

(c): No, Sir.